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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.122/2017

Date of Decision: 11th April, 2019

CORAM: RAVINDER KAUR, MEMBER (J)

Hasan Kasam Shaikh
Senior Auditor (Retd.)
Residing at : House No.80/1,
Kidwai Nagar, Nagar Talao,
Near Mohammadiya Masjid,
Bhiwandi, Thana - 421 301. . . . **Applicant**

(By Advocate Ms. Sujatha Krishnan)

VERSUS

1. The Union of India,
Through the Secretary,
Ministry of Defence,
South Block,
New Delhi 110 011.
2. The Officer-in-Charge
Accounts Office,
Ordnance Factory,
Ambarnath - 421 502.
3. The Principal Controller of
Accounts (FYS)
10-A, S.K. Bose Road,
Kolkata - 700 001.
4. The Principal Controller of
Defence Accounts (Pension),
Draupadighat,
Allahabad - 211 014. . . . **Respondents**

(By Advocate Shri N.K. Rajpurohit)

ORDER (ORAL)

Learned counsel for the applicant has submitted that she has received instructions from the applicant to withdraw the Original Application. Consequently, the same is dismissed as withdrawn without any order as to costs.

(Ravinder Kaur)
Member (J)

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